NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 49/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

Unati Devcom Pvt Ltd (Sameer Khan)

V/s.

Registrar of Companies, Gwalior.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. JIGARKUMAR THAKKAR - PCS

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<u>ORDER</u>

Learned PCS Mr. Jigarkumar Thakkar present for Appellant. None present for ROC.

Appellant is directed to issue notice of date of hearing along with copy of this order and copy of application on ROC and shall file proof of service.

Appellant filed copies of bank accounts statements.

Appellant is directed to file last Financial Year Income Tax return and affidavit of the appellant regarding the status of the bank accounts of the company and status of the Directors of the company.

List the matter on 30.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.